

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1120.**

**TO BE ANSWERED ON THE 22ND NOVEMBER, 2016/ AGRAHAYANA 1, 1938
(SAKA)**

BOMB BLAST IN ANDHRA PRADESH

1120. SHRI P.V. MIDHUN REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that several blasts have taken place in various cities of Andhra Pradesh recently;**
- (b) if so, the details thereof along with the number of security personnel and civilians injured and killed during the current year;**
- (c) whether any individual/organisation behind these blasts in the States has been identified; and**
- (d) if so, the details thereof and the number of arrests made so far and the measures taken to check such incidents in future?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per available information, no major incident of bomb blast occurred in Andhra Pradesh in the recent past. However, a low intensity blast took place in District Court premises of Chittoor on 07th April, 2016 and an Improvised Explosive Device exploded in Nellore District Court premises on 12th September, 2016. No casualty was reported in both the incidents.

(c) & (d): No individual/ organisation behind these minor blasts has been identified. However, in order to counter terror incidents, there exists a close and effective coordination between Intelligence and Security Agencies at the Centre and the States.
